

SPECIAL BENCH  
COURT - II

O-215

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/570(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>INCOME TAX OFFICER VS ROC W.B &amp; SHIVKRIPA SUPPLIERS PVT. LTD.</b>
UNDER SECTION	<b>SEC 252 (3)</b>

**Appearance (via video conferencing/physically)**

Ms. Rashmi Bothra, Adv.

] For Ravi Shankar Shaw

**ORDER**

1. Learned Counsel for the Respondent No.3 present.
2. Let the reply, if any, be filed by the Respondent No.3 within a period of two weeks.
3. List this matter for consideration on **10.06.2024**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**